

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 757
ANSWERED ON 08.12.2023

FAME SCHEME

757. PROF. MANOJ KUMAR JHA:

Will the Minister of Heavy Industries be pleased to state:

- (a) the details of the amount of support given to manufacturing of e-vehicles in phase I and phase II of FAME scheme;
- (b) the details of companies which were given manufacturing support for the production of e-vehicles;
- (c) number of e-charging stations in the country, State-wise and district-wise;
- (d) whether the FAME scheme has any plans to increase number of e-charging stations in the country, if so, the details thereof and if not, the reasons therefor; and
- (e) number of e-vehicles purchases made in the country, State-wise and year-wise since 2020?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES

(SHRI KRISHAN PAL GURJAR)

(a): Sir, the Ministry of Heavy Industries formulated a Scheme namely Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme in 2015 to promote adoption of electric/ hybrid vehicles (xEVs) in India. The Phase-1 of the scheme was available up to 31st March, 2019 with budget outlay of Rs 895 Cr. This phase of FAME India Scheme had four focus areas i.e. technological development, demand generation, pilot project and charging infrastructure components.

In the 1st phase of the scheme, about 2.8 lakh xEVs were supported with total demand incentives of Rs. 359 Crore (Approx). In addition, 425 electric and hybrid buses, as sanctioned under first phase of the scheme, are deployed across various cities in the country with Government Incentive of about Rs. 280 Cr. The Ministry of Heavy Industries had also sanctioned about 520 Charging Stations/ Infrastructure for Rs. 43 Crore (approx.) under Phase-I of FAME-India Scheme.

Projects worth about Rs. 158 Crores are sanctioned for the technology development projects like establishment of testing Infrastructure, setting up of 'Centre of Excellence' for Advanced Research in electrified transportation, Battery Engineering etc. to various organisations / institutions like Automotive Research Association of India (ARAI), IIT Madras, IIT Kanpur, Non Ferrous Material Technology Development Centre (NFTDC), Aligarh Muslim University (AMU) etc.

Based on outcome and experience gained during Phase-I of FAME India Scheme and after having consultations with all stakeholders, including Industry and Industry Associations, the Government notified Phase-II of FAME India Scheme for a period of five years commencing from 1st April, 2019 with a total budgetary support of Rs. 10,000 crore. This phase mainly focuses on supporting electrification of public & shared transportation, and aims to support through demand incentive 7090 eBuses, 5 lakh e-3 Wheelers, 55000 e-4 Wheeler Passenger Cars and 10 lakh e-2 Wheelers.

Under phase-II of FAME India Scheme, subsidy amounting to Rs. 5248.00 crore has been given to electric vehicle manufactures on sale of 11,61,350 no. of electric vehicles as on 05.12.2023 (as per <http://fame2.heavyindustries.gov.in/dashboard.aspx>).

Further, MHI sanctioned 6862 electric buses to various cities/STUs/State Govt. entities for intracity operations. Out of 6862 e-buses, 3487 e-buses have been supplied to STUs as on date i.e. 29.11.2023.

Ministry of Heavy Industries has also sanctioned Rs. 800 Cr. as capital subsidy to the three Oil Marketing Companies (OMCs) of the Ministry of Petroleum and Natural Gas (MoPNG) for establishment of 7,432 electric vehicle public charging stations. Further, 148 EV Charging Stations were sanctioned to other entities under this scheme.

(b): Sir, under FAME-India Scheme phase-II, no incentive is given to EV manufacturers/companies. The incentive/ concession is provided to consumers (buyers/end users) in the form of an upfront reduced purchase price of hybrid and electric vehicles to enable wider adoption, which will be reimbursed to the OEM (EV manufacturers) by Government of India. At present, total 62 OEMs have been registered as on 29.11.2023 to avail demand incentive under the scheme.

(c): Sir, the Ministry of Heavy Industries sanctioned 7432 EV Charging Stations to 3 Oil Marketing Companies (OMCs) and 148 EV Charging Stations to other entities spread in all states and 6 Union Territories under FAME India Scheme phase-II. The details of sanctioned e-charging stations in the country, State-wise under FAME-II, is annexed as **ANNEXURE-I**.

(d): Yes Sir, to increase number of e-charging stations in the country, MHI has recently sanctioned 7432 EV Charging Stations to 3 Oil Marketing Companies (OMCs) under FAME India Scheme phase-II.

(e): Sir, as per the e-vahan portal (Ministry of Road Transport and Highways), the detailed list of registered electric vehicles in the country, State-wise and year-wise since 2020 is annexed at **ANNEXURE-II**.

The details of sanctioned e-charging stations in the country, State-wise under FAME-II

S. No.	States / UTs	No. of PCS
01	Andhra Pradesh	361
02	Arunachal Pradesh	5
03	Assam	76
04	Bihar	168
05	Chandigarh U/T	5
06	Chhattisgarh	121
07	Delhi U/T	140
08	Goa	28
09	Gujarat	637
10	Haryana	350
11	Himachal Pradesh	54
12	Jammu & Kashmir U/T	92
13	Jharkhand	132
14	Karnataka	582
15	Kerala	263
16	Ladakh and Leh U/T	2
17	Madhya Pradesh	375
18	Maharashtra	891
19	Manipur	1
20	Meghalaya	28
21	Mizoram	8
22	Nagaland	7
23	Odisha	197
24	Pondicherry U/T	16
25	Punjab	313
26	Rajasthan	483
27	Sikkim	1
28	Tamil Nadu	807
29	Telangana	370
30	Tripura	1
31	UT of D&NH and D&D	3
32	Uttar Pradesh	635
33	Uttarakhand	27
34	West Bengal	401
Total		7580

Number of EVs registered in Vahan4 Since 2020 to till date (03-12-2023) year wise						
Sr. No.	State Name	2020	2021	2022	2023 (till 03-12-2023)	Grand Total
1	Andaman & Nicobar Island	36	92	23	18	169
2	Andhra Pradesh	1,654	9,738	29,450	29,546	70,388
3	Arunachal Pradesh	5	2	2	17	26
4	Assam	8,357	15,634	40,719	56,448	1,21,158
5	Bihar	12,447	23,082	55,751	79,469	1,70,749
6	Chandigarh	369	734	2,721	5,753	9,577
7	Chhattisgarh	1,489	4,215	22,364	35,115	63,183
8	Delhi	12,377	25,816	62,256	64,382	1,64,831
9	Goa	82	1,096	5,688	8,637	15,503
10	Gujarat	1,120	9,765	68,998	83,965	1,63,848
11	Haryana	2,982	8,660	25,864	27,465	64,971
12	Himachal Pradesh	181	327	1,008	1,003	2,519
13	Jammu and Kashmir	74	1,146	4,689	8,823	14,732
14	Jharkhand	1,516	3,741	13,682	19,096	38,035
15	Karnataka	9,707	33,307	95,900	1,41,057	2,79,971
16	Kerala	1,362	8,743	39,622	69,624	1,19,351
17	Ladakh	...	6	40	28	74
18	Madhya Pradesh	3,358	10,427	36,804	61,678	1,12,267
19	Maharashtra	7,134	29,914	1,36,051	1,78,488	3,51,587
20	Manipur	104	114	341	386	945
21	Meghalaya	3	5	42	110	160
22	Mizoram	1	1	36	144	182
23	Nagaland	11	2	3	6	22
24	Odisha	904	5,626	28,446	39,839	74,815
25	Puducherry	88	405	1,481	2,405	4,379
26	Punjab	832	4,643	14,053	23,378	42,906
27	Rajasthan	5,604	23,464	78,238	86,376	1,93,682
28	Tamil Nadu	5,697	30,030	66,953	84,252	1,86,932
29	Tripura	3,421	2,434	4,179	5,799	15,833
30	UT of DNH and DD	24	29	141	142	336
31	Uttar Pradesh	31,268	66,705	1,62,862	2,49,223	5,10,058
32	Uttarakhand	2,395	5,324	15,561	15,330	38,610
33	West Bengal	10,079	6,408	11,150	17,699	45,336
Grand Total		1,24,681	3,31,635	10,25,118	13,95,701	28,77,135

Note: 1- The details given are for digitized vehicle records as per centralized Vahan 4.

2 - Data for Telangana, and Lakshadweep has not been provided as they are not in centralized Vahan 4.